

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 228 of 2014  
Appeal No. 290 of 2014 & IA No. 455 of 2014**

**Dated: 25<sup>th</sup> May, 2017**

**In the matter of:**

**Appeal No. 228 of 2014**

**Silvasa Industries Association & Ors. ... Appellant(s)**  
**Vs. ... Respondent(s)**  
**Joint Electricity Regulatory Commission & Anr.**

Counsel for the Appellant (s) :  
Counsel for the Respondent(s) :

**Appeal No. 290 of 2014 & IA No. 455 of 2014**

**In the matter of:**

**Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)**  
**Vs. ... Respondent(s)**  
**Joint Electricity Regulatory Commission & Anr.**

Counsel for the Appellant (s) :  
Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **31.07.2017.**

Court Master